

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1953
ANSWERED ON:23.08.2012
FAMILY INCOME CEILING FOR GRANT OF SCHOLARSHIP
Virendra Kumar Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the family income ceiling for grant of pre-matric and post-matric scholarships to other backward classes have been fixed at rupees 44500 only where as for minorities the ceiling of annual income have been fixed at rupees 2.00 lakh and rupees 2.50 lakh respectively for the above mentioned schemes;
- (b) if so, whether the Governments keeping in view the increase in the basic index proposes to increase the annual income ceiling to rupees 2.00 lakh;
- (c) if so, the time by which it is likely to be raised; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) : The family income ceiling for grant of Pre-matric and Post-matric scholarships of the Ministry of Social Justice and Empowerment to Other Backward Classes (OBCs) has been fixed at Rupees 44,500/- and Rupees 1,00,000/- per annum respectively and for the notified minority communities the ceiling of annual income has been fixed at Rupees 1,00,000/- and Rupees 2,00,000/- respectively under the Pre and Post-matric scholarship schemes of the Ministry of Minority Affairs.
- (b) : The annual income ceiling for Post-matric scholarship scheme of the Ministry of Social Justice has been revised from Rs. 44,500/- to Rs. 1,00,000/- per annum with effect from 01/07/2011.
- (c) & (d) : Do not arise in view of (b) above.